

**SHRI INDRAJIT GUPTA :** He says that Rs. 100 crores are outstanding.....  
(*Interruptoins*)

**SHRI T. ANJIAH :** Out of this, a sum of Rs. 50 crores is with you, in your State.

**MR. SPEAKER :** It is not with him, it is with those from whom it is to be recovered.

**SHRI T. ANJIAH :** A total of Rs. 11,612 crores has been deposited, out of which one per cent is outstanding which the people have to deposit. The Management has closed down the factories and has obtained stay orders from the Courts in connection with realisation of arrears. Anyway, we are taking suitable steps in this regard and, may be, that some amendments providing increased punishment might be brought forward.

**SHRI GIRDHARI LAL VYAS :** My question has not been replied to. They have swindled the contribution of the workers. Criminal cases should be instituted against them. (*Interruptions*)

**SHRI T. ANJIAH :** The contribution belongs to both Workers and the Management . . . (*Interruptions*). We are filing cases. . . (*Interruptions*)

[*English*]

**Fishery Scheme in Orissa with Assistance from Norway Government**

\*286. **SHRI CHINTAMANI JENA :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether fishery scheme to be executed at KASAFAL in Balasore District of Orissa with the collaboration of Norway Government is yet to be cleared by the Defence Ministry;

(b) if so, the reasons thereof and the efforts made to get it cleared by the Defence Ministry ; and

(c) the approximate time by which the scheme will be started/executed ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (S. BUTA SINGH) :** (a) No, Sir. The scheme has already been cleared by the Defence Ministry.

(b) Does not arise.

(c) The scheme will be started as soon as the agreement is signed between Norwegian Agency for International Development (NORAD) and the Ministry of Finance (Department of Economic Affairs.)

**SHRI CHINTAMANI JENA :** I am grateful to the hon. Minister that he has taken expeditious steps to have the scheme cleared by the Defence Ministry. May I know what is the estimated cost of the scheme; when was the scheme sent to the Defence Ministry for their clearance, and when did they clear it ?

May I know whether, due to delay in execution of this project, the estimated cost has increased very considerably ? If so, what action is Government taking for getting the agreement signed by the NORAD, and for its early execution ?

**S. BUTA SINGH :** The project will be implemented in four years, and the estimated project cost is 20.6 million Norwegian Kroners, i.e. the equivalent of Rs. 300 lakhs. It is at this stage: we have now sent a draft agreement to the Norwegian side. As soon as the draft agreement is signed by them, the project will be taken up for implementation.

No doubt, there has been some delay, because the idea started in 1980 ; and there was difference of opinion. The matter was sent to various agencies of the Government of India. The certain conditions have been put. Now everything has been sorted out, and we hope that soon the project will be ready for implementation.

**SHRI CHINTAMANI JENA :** May I know from the hon. Minister whether it is a fact that after the execution of this project

the poorest of the poor of the society, viz. the fishermen community will be highly benefited? If so, what is the number of beneficiaries of this project? Is it a fact that this project will be a foreign-exchange earner? If so, what are the expeditious steps to be taken for the completion of the project; and what would be the expected foreign exchange to be earned through this project?

**S. BUTA SINGH :** No doubt that area will benefit out of this production. A large number of roads linking various villages around that area will be constructed specially helping poor fishermen who are engaged in the traditional fishing, and also it will help in setting up ice plant, cold storage, also it will improve marketing condition of the area; it will help in providing drinking water in that area and construction of fish curing centre, service centre, construction of fish landing jetty, housing and medical facilities to the local fishermen population. This way, it will go a big step in helping fishermen of that area. As soon as this agreement is signed we will take in all seriousness the implementation of this programme.

**SHRI DIGVIJAY SINH :** The bane of fishery industry in the country is over exploitation of one species only which is prawn, prawn, prawn. There are projects for developing prawn culture in pens, but, we have, by and large, failed in it. I would be keen to know whether under this project (Norwegian) are we going to evolve some methodology whereby we could succeed in prawn culture, producing prawn in pens?

**S. BUTA SINGH :** This will be mostly for the traditional fishermen who are very large in number, but they have very poor equipment with them and they have no marketing system. Whatever they get, they bring the same day? they will have to carry it for miles together to a market place. This is for the benefit of the smaller fishermen, and this prawn is also a fish for the traditional fishermen, but most of the prawns, bulk of it comes from deep sea. Therefore, to that extent, it will not go, but simultaneously, we are developing some kind of

culture in the brackish water especially in this area where the prawn could also be produced in tanks, and that scheme is at an advance stage.

**DR. V. VENKATESH :** In this country, protein is not sufficiently supplied to the common man. The fish is the main source of protein, but, unfortunately in our country, this fishery is not upto the mark and thereby the production of fishery and its product is not sufficient particularly for a developing country like India. What steps the hon. Minister is going to take to see that the fishery which is very much rich in the protein content may be supplied to the common man of this country?

**S. BUTA SINGH :** Though it does not arise out of this present question, because this question related to only one group in the District Balasore of the State of Orissa. I agree with the hon. member that there is need for providing much balanced diet including fish and milk. We are trying to solve this problem through the agricultural policy; we will spell out how best we are trying to increase the intake of milk and fish in the country.

**MR. SREAKER :** You want to make us non-vegetarian?

**Loans and other facilities for people of Bastar under the IRDP**

\*288 **SHRI KAMAL+ NATH :**  
**SHRIMATI USHA CHOUDHARY :**

Will the Minister of **AGRICULTURE AND RURAL DEVELOPMENT** be pleased to state :

(a) whether a special scheme is under preparation for the benefit of extremely poor people of Bastar in Madhya Pradesh to provide them loans and other facilities under the Integrated Rural Development Programme;

(b) if so, the outlines of the new scheme; and

(c) how much time will be taken to finalise the scheme?